Annexure-7 Name of the corporate debtor: <u>Uttam Glava Steels Limited</u>; Date of commencement of CIRP: <u>1st October 2020</u>; List of creditors as on: <u>16th March 2021</u>

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent	Amount of any	Amount of claim not	Amount of claim under	Remarks, if any
	Depart ment	Gover nment	Identifi cation No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	claim	mutual dues, that may be set-off	admitted	verification	
1	Departmen (t of r Customs	Governme nt of India	N/A	20.10.2020	14,768,162, 135	234,869,409	Claim for the custom duty forgone due to non fulfilment of export obligation under DEEC licenses	-	-	No	N/A	-	-	14,533,292,7 26	-	N/A
2	State Tax (Departmen t		N/A	19.10.2020	9,743,392,3 60	311,596,234	Claim for VAT and CST deferral dues for various assessment years	-	-	No	N/A	9,431,796,126	-	-	-	N/A
3		Group Gram Panchayat Tambati, Tal- Khalapur, Dist Raigad	N/A	20.10.2020	33,613,367	33,613,367	Claim for property tax	-	-	No	N/A	-	-	-	-	N/A
4	State Tax Operation t		N/A	01.01.2021	13,879,434	13,879,434	Claim for interest on delayed payment of tax	-	-	No	N/A	-	-	-	-	N/A
5		Group Gram Panchayat Narangi, , Dist Raigad	N/A	13.10.2020	8,104,154	6,604,154	Claim for property tax	-	-	No	N/A	-	-	1,500,000	-	N/A

6	Gram	Gram	N/A	20.10.2020	3,280,548	3,280,548	Claim for	-	-	No	N/A	-	-	-	-	N/A
	Panchayat	Panchayat					property tax									
		, Vadval														
					24,570,431,	603,843,146		-	-			9,431,796,126	-	14,534,792,7	-	
					998									26		